

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 464/93 in
D.A. NO. 2842/91

New Delhi this the 1st day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C.(J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

1. Ram Phall S/O Ram Pratap
2. Ram Dhan S/O Jharia Ram
3. Rohtas S/O Sohan Lal
4. Ram Singh S/O Mardana
5. Bansi S/O Chitter
6. Khilari S/O Surajmal

All Applicants are working in
the Office of PWI, Western
Railway, Alwar (Raj.) ... Applicants

By Advocate Shri V. P. Sharma

Versus

1. Shri K. P. Singh,
Divisional Railway Manager,
Western Railway, Jaipur.
2. Shri Rajesh Aggarwal,
Asstt. Engineer,
Western Railway, Alwar. ... Respondents

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) -

Shri V. P. Sharma states that he does not wish
to press this C.C.P. Accordingly, it is dismissed
as not pressed.

Adige
(S. R. Adige)

/as/

BCS
(B. C. Saksena)
Vice-Chairman (J)